

**IMMEDIATE**

**File No. Z-14011/01/2016-E&A**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act, 2006)  
(Human Resource Division)  
**FDA Bhawan, Kotla Road, New Delhi**

Dated, the 23<sup>rd</sup> July, 2020

**Office Memorandum**

**Subject: Preventive measures to contain the spread of COVID- 19-reg.**

With reference to the subject mentioned above, it has been decided that the Individuals with 'Aarogyasetu' App status shows as '**Moderate/or High risk**' of Infection may be allowed to self-quarantine till the status turns safe/low risk. (Ref: DoP&T OM No. 11013/9/2014-Estt (A-III) dt. 29.4.2020). They should get Covid tested if Aarogya Setu App advises so.

2. The Divisional Heads are requested to check the status of all such officials and reported to HR Division on daily basis.
3. The other employees should strictly follow the guidelines dated 4<sup>th</sup> June 2020 issued by MoH&FW on preventive measure to contain the spread of COVID-19 in workplace.

This issues with the approval of Competent Authority

  
(Pradeep Kumar Jain)

Assistant Director (HR)

To

1. All Divisional Heads of FSSAI HQ/Regional Offices/NFL.
2. CITO – with a request to please circulate this OM by email/SMS and upload the same on the website.